

**Excise Duty on Cinematograph
Film Print**

2833. SHRI AMITABH BACHCHAN : Will the Minister of FINANCE be pleased state :

(a) whether Government are thinking of reviewing their policy of imposing excise duty on cinematograph film print on account of its adverse effect on film industry;

(b) if so, when a decision in the matter is expected to be taken; and

(c) if not, the rationale behind this policy ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : (a) to (c). Central excise duty is levied on prints of feature films at specified rates. The rates vary depending on whether the film is made wholly in black and white, or wholly or partly in colour and whether the films exceed 4000 metres in length or not or whether the films are cleared within 12 months of the date of first release or later. Exemption from the whole of the central excise duty is also available to the first 12 prints of feature films cleared for home consumption, with further graded slab rates of duty on subsequent prints. No proposal regarding changing the existing central excise duty structure on cinematograph film prints is under consideration of the Government at present.

[*Translation*]

**Inspections carried out by Indian Mines
Bureau in BALCO Khurkhuri-
Dadar, M.P.**

2834. SHRI MOHAN LAL JHIKRAM : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the number of times inspections have been carried out by Indian Mines Bureau in Bharat Aluminium Company, Khurkhuri-Dadar (M. P.) during 1984-85;

(b) the details regarding the irregularities being committed in this company as pointed out by the Bureau;

(c) whether these are actually being committed there and if so, the remedial steps taken in this regard; and

(d) the category-wise number of the local people employed in this company along with their percentage ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c). Bharat Aluminium Co. Ltd., does not have any mines in Khurkhuri-Dadar area. It has, however, two mines on the Western side of Khurkhuri-Dadar, viz. (1) Rakti Dadar and Nanhoo Dadar (2) Hazari Dadar. These mines were inspected twice by the officials of Indian Bureau of Mines in 1984-85. According to the reports, violations regarding the notice of reopening of mines and submission of annual returns and quarterly explosive returns were noticed.

(d) The number of local people belonging to M.P. employed in Korba Unit of BALCO is 5275, which is 73% of total number. The category-wise break-up is as follows :

Class—I	171
Class—II	152
Class—III	2918
Class—IV	2034

[*English*]

Banned Pesticides Under O.G.L.

2835. SHRI AMAL DATTA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that in its new export and import policy declared in April, 1985, Government had given a wide allowance for 75 banned pesticides under the Open General Licence;

(b) whether these include deadly pesticides like Endrin, Parathion, Disulphoton, Leptophos, Mevinphos, Nitrofen, DECP, Calcium Arsenate, Azinophos Methyl and 2, 4, 5-T;

(c) if so, the reasons for importing and manufacturing such deadly pesticides in the country which are banned in other countries;